Annexure-5

Name of the corporate debtor: Briar Knoll Mills P Ltd; Date of commencement of liquidation: 22.02.2021; List of stakeholders as on: 02.07.2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received			Det	ails of claim	admitted		Amount of		Amount of claim	Remarks, if any
	Department		Identification No.		claimed	Amount of claim admitted	of	covered by lien or attachment	attachment	% share in total amount of claims admitted	contingent claim		rejected	
1	Income Tax	Government of India		025 as	86+ Int u/s220		Incom e Tax	NIL	NA	50.88	0	0	0	Amount admitted provisionally, as the Land and Buildings along with all books of accounts are attached by Enforcement Directorate under PMLA and hence the Liquidator has no way of counter verifying the claims with the books of accounts of the Corporate Debtor

2					1376674	Emplo	NIL	NA	4.95	0	0	0	0	-As above-
		of India	025 as	3	3	yee								
			per			Provid								
			NCLT			ent								
			Order			Fund								
3	GST			2609390	2609390	Sales	NIL	NA	0.94	0	0	0	0	-As above
			025 as			Tax								
		Tamilnadu	per											
			NCLT											
			Order											

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.